

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 25 of 2014 &
IA No. 35 of 2014

Dated : 17th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta for R-2
Mr. G. Umapathi

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 35 of 2014. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 07.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the I.A. No. 35 of 2014 for hearing on **07.02.2014**. In the meantime, the learned counsel for the Respondent is directed to file the reply to the I.A. on or before 04.02.2014 after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson